

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 07/(MAH)/2016  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES: M/s. HSBC Daisy Investments (Mauritius) Ltd.  
V/s.  
M/s. Reliance Infratel Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Nikhil Sakthandade	Adv.	
	Rohan Rajadhyaksha	Adv.	
	Malhar Zatakia	Adv.	
	i/b AZB & Partners		
	Advocates for Petitioners		

	Janak Dwarkadas	Senior Advocate	
	Chirag Kunder	Advocate	
	Abhishek Kale	Advocate	
	Shreya Sharma	Advocate	
	Advocates for Respondents		

**Order****CP No. 07/397-398/NCLT/MB/MAH/2016**

At request of the parties, list this matter on 21.10.2016.

**Sd/-****B.S.V. PRAKASH KUMAR**  
Member (Judicial)**Sd/-****V. NALLASENAPATHY**  
Member (Technical)